

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

C.P. (IB)/109(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Maheshwari Fuelchem Priavate Limited**
Vs
Tuljabhavani Paper Mills Private Limited

For OC : Adv. Rahul Totala

For CD : Not given

Section 9 of IBC

ORDER

Both the Counsel jointly submit that there is no possibility of settlement. The Counsel for OC has submitted valid AFA of the proposed IRP. **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//